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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose               | Section | Name of the Parties<br>M/s. / Mr.                                 |
|----------------------|----------|-----------------------|---------|---|
| CP 219/15            | TP 30/17 | For filing objections | 433( e) | Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|-------------------------------------|------------------------|---|
| 1)      | SANJAY YADAV.B<br>9743310242        | PETITIONER             |  |

Counsel for petitioner is present. Counsel for respondent/corporate debtor is also present. Again, he requested time to file objections.

Time granted as a last chance till 07.02.2018.

  
MEMBER (T)

  
MEMBER (J)